

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 18-03-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) Mr. Rishi Malhotra, Sr. Adv. (not present)
Ms. Ansuiya, Adv.
Mr. Shivaansh Maini, Adv.
Mr. Prem Malhotra, AOR

Mr. Siddharth Dave, Sr. Adv.(not present)
Mr. Barun Kumar Sinha, Adv.
Mrs. Pratibha Sinha, Adv.
Mr. Sneh Vardhan, Adv.
Mr. Pankaj Kumar Shukla, Adv.
Mr. Vaibhav Singh, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Ruchira Goel, AOR

Mr. Rishi Sehgal, AOR

Mr. Amit Khemka, Adv.
Mr. Ambhoj Kumar Sinha, AOR
Ms. Himani Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel for the appellants, list
the matter on 29.04.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR